

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH
NEW DELHI

CP 16/168/2017

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15-12-2017**

In the matter of:

M/s Iqor India Services Pvt. Ltd. (96 & 99)

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Arushi Gupta, Advocate

ORDER

Ld. Counsel for the Petitioner wishes to withdraw the present petition on the ground that the jurisdiction lies with the office of the RD.

Dismissed as withdrawn.

Sd/-

**(Ina Malhotra)
Member Judicial**